

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 151 OF 2016 &  
IA NO. 323 OF 2016**

**Dated : 12<sup>th</sup> July, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**National Solar Energy Federation of India Ltd. ...Appellant(s)  
Versus  
Tamil Nadu Electricity Regulatory Commission ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Aditya K. Singh  
Mr. Ankit Chaturvedi  
Mr. Aditya K. Singh**

**ORDER**

Issue notice to the Respondents returnable on 20.07.2016. Dasti in addition is permitted.

List the matter on **20.07.2016**. Tag to appeal No. 118 of 2016.

**(I.J. Kapoor)  
Technical Member  
ts/dk**

**(Justice Ranjana P. Desai)  
Chairperson**